

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB No.592/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company		IDBI Bank Ltd. -Vs-Manor Floatech Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Debansu Chatterjee
A.K. Bhattacharya
Narayan Chatterjee
for the financial creditor / official bank
do
- 1) Mr. Ratnankar Banerji, Sr. Advocate
2) Mr. Pradip Kumar Das, Advocate
3) Miss Urmila Chakraborty, Advocate
4) Mr. Subhajit Das, Advocate
for the M/s Manor Floatech Ltd.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel for the financial creditor has made a request that time may be given for filing authorisation letter along with Board Resolution. Prayer is allowed. Authorisation letter along with Board Resolution may be filed within 7 days.

List on 04/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)